

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.3681  
TO BE ANSWERED ON 8-12-2016

**Spitting at Public Places**

‡3681. DR. KIRIT P. SOLANKI:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Union Government has taken steps to prevent spitting of pan, guthka etc. in public places and from running vehicles and if so, the details thereof;
- (b) whether the Union Government has made penal provisions for the prevention of this practice throughout the country and if so, the details thereof; and
- (c) the number of persons punished under such penal provisions during each of the last three years and the current year, State-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &  
SANITATION**

**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) to (c) Swachh Bharat Mission has been launched from 2<sup>nd</sup> October, 2014 to facilitate the States in promoting sanitation and hygiene practices. The focus of the programme is on behaviour change for adoption of safe sanitation and hygiene, and Information, Education and Communication (IEC) campaigns are carried out for this. The State governments/local bodies may also make penal provisions to check practices such as spitting in public places.